

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 962/2017

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAN VIJAY & ORS.

Respondent(s)

Date : 05-01-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.Jitendra Kumar Tripathi,Adv.
Mr. Abhishek, AOR

For Respondent(s) Mr.Ajeet Pandey,Adv.
Mr. Danish Zubair Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB